

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-06
New IA-631/2021
In
IB-17(ND)/2021

IN THE MATTER OF:

Shri Lalit Mohan Goyal

Vs.

Hema Engineering Industries Ltd

....OPERATIONAL CREDITOR

....RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 10.02.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

: Mr. Himanshu Gupta, Advocate

For the Respondent

: Mr. Vikas Dutta Advocate

For the Intervener

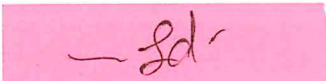
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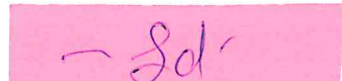
ORDER

IA-631/2021:-

Both the sides are present. The Counsel for the Applicant is directed to send proper copy of the Application to the counsel for the non-applicant. The non-applicant is directed to file short affidavit within a week.

List the matter on 18.02.2021.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)